## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No. 164/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: M/s. Supreme Construction And Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Hr. Shailesh Shah ilb Sanjay Udeshi Gavan
Sr. Counsel & W
Hr. Darshan Ashar
Advocate

## <u>Order</u>

TCSP 161/230-232/NCLT/MUM/MH/2017

TCSP 162/230-232/NCLT/MUM/MH/2017

TCSP 163/230-232/NCLT/MUM/MH/2017

TCSP 164/230-232/NCLT/MUM/MH/2017

TCSP 165/230-232/NCLT/MUM/MH/2017

At request of the petitioner counsel, list this matter on 08-06-2017.

Sd/-

Sd/-

**B.S.V. PRAKASH KUMAR** 

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)